

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCivil Appeal No(s). 629/2022

JARNAIL SINGH & ORS.

Appellant(s)

VERSUS

LACHHMI NARAIN GUPTA . & ORS.

Respondent(s)

WITH

I.A. No. 87912/26 in SLP (C) No. 8525/25

Date : 20-07-2026 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA
HON'BLE MR. JUSTICE SHREE CHANDRASHEKHARFor Appellant(s) Mr. Chandra Bhushan Prasad, AOR
Mr. Shantanu Krishna, AORFor Respondent(s) Ms. N. Annapoorani, AOR
Mrs. Anil Katiyar, AOR
Mr. Bhaskar Aditya , AOR
Mr. Sudarshan Lamba, AOR
Mr. Shreekant Neelappa Terdal, AOR
Mr. Raj Bahadur Yadav, AOR
Mr. Vishal Gupta, AOR
Mr. Anilendra Pandey, AOR
Mr. Ankur S. Kulkarni, AOR
Mr. S. Gowthaman, AOR
Mr. Gaichangpou Gangmei, AOR
Mr. Ranjan Mukherjee, AOR
Mr. Satpal Singh, AOR
Mr. Prashant Bhushan, AOR
Mr. Anil Kumar, AOR
Mr. Abid Ali Beeran P, AOR
Mr. Ajit Kumar Ekka, AOR
Ms. Sumita Hazarika, AORMr. Piyush Sharma, Adv.
Ms. Anushka Sharma, Adv.

UPON hearing the counsel the Court made the following

O R D E R

List I.A. No. 87912/2026 on 24.07.2026.

**(MINI)
COURT MASTER (SH)**

**(AKSHAY KUMAR BHORIA)
COURT MASTER (NSH)**